

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1812  
ANSWERED ON:01.12.2011  
OIL REFINERY IN BARMER  
Bairwa Shri Khiladi Lal;Meghwal Shri Bharat Ram

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the capacity utilization of oil refineries under Central Sector during the current year, refinery-wise;
- (b) the details of oil refineries under construction/ implementation or proposed to be set up in Government / private sector including at Barmer district of Rajasthan;
- (c) whether viability / PDR of oil refineries proposed to be set up have been worked out; and
- (d) if so, the details thereof, including central proposal to be made available to such refineries under central sector?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

- (a) Refinery-wise details of the capacity utilization of oil refineries during the current year under public sector is at Annexure.
- (b) Based on the information available, the details of the Greenfield refineries being set up in public sector and private sector are as under:-

Location of the Refinery Set up by (MMTPA) #	Capacity
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Bathinda, Punjab	Joint Venture of Hindustan Petroleum Corporation Limited and Mittal Energy Investments Pte Ltd.	9.0
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Paradip, Orissa	Indian Oil Corporation Limited	15.0
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Cuddalore, Tamil Nadu	Nagarjuna Oil Corporation Limited	6.0
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# Million Metric Tonnes Per Annum

- (c) and (d): Consequent to de-licensing of refinery sector since June, 1998, a refinery can be set up anywhere in India by a private or public sector enterprise depending on its techno-commercial viability.